

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:1874
ANSWERED ON:03.08.2001
DISINVESTMENT OF HINDUSTAN ZINC LTD.
ANANDRAO ADSUL

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government had planned to disinvest Hindustan Zinc Limited by the end of June, 2001;
- (b) if so, the reasons for which it is being delayed;
- (c) whether Trade Unions have expressed their opposition; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCE (SHRI ARUN SHOURIE)

- (a) The Government has decided to disinvest 26% equity in Hindustan Zinc Ltd. through strategic sales along with an appropriate role in management to the strategic partner. This decision is proposed to be implemented during the year 2001-2002.
- (b) There is no delay in implementation of the decision.
- (c) & (d) The Indian National Trade Union Congress has forwarded a copy of the resolution adopted by their working Committee calling the Government of India to review its decision and not to go for privatization of Hindustan Zinc Ltd. Their representation has been responded to.